

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2534
ANSWERED ON:09.12.2011
THE DOWRY PROHIBITION ACT
Shantha J.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government proposes to amend the Dowry Prohibition Act, 1961; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): The National Commission for Women has suggested amendments to Dowry Prohibition Act, 1961 to make the Act more effective. The recommendations are under examination and the decision to amend the Act will be contingent on the outcome of the examination.